## GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

#### **RAJYA SABHA**

### **UNSTARRED QUESTION NO: 2142**

ANSWERED ON 09<sup>TH</sup> AUGUST, 2024

#### MEGA FOOD PARK SCHEME

#### 2142. SHRI NARHARI AMIN:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a). the features of the Mega Food Park Scheme launched by Government;
- (b). the number of Mega Food Parks that are being set up in the country under this scheme; and
- (c). whether it is proposed to set up a Mega Food Park in Gujarat also under said Scheme and if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

- (a) Ministry of Food Processing Industries has been implementing the Scheme for Mega Food Park since 2008. The scheme functions on a hub and spoke model. It includes creation of infrastructure for primary processing and storage near the farm gate at Primary Processing Centers (PPCs) and common facilities and enabling infrastructure at the Central Processing Centre (CPC). The CPC has need based common infrastructure required for processing, packaging, environmental protection, quality control, trade facilitation etc. The responsibility of execution, ownership and management of the Mega Food Park (MFP) vests with a Special Purpose Vehicle (SPV)/ Implementing Agency (IA). The scheme envisages a capital grant @50% of the eligible project cost in general areas and @75% in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs. 50 Crore per project. At least 50 acres of land is required to be arranged by the SPV /Implementing agency (IA) for the Central Processing Centre of the Mega Food Park.
- (b) Under the Mega Food Park (MFP) scheme, Ministry has approved 41 Mega Food Parks in the country.
- (c) Under MFP scheme, 2 Mega Food Park projects had been approved in the state of Gujarat. Details of these projects are in **Annexure**. Further, Ministry do not set up any Mega Food Park on its own. The scheme was demand driven and proposals for setting Mega Food Parks under the scheme were invited through Expression of Interest (EOI). As the scheme has been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities only, hence, there is no proposal pending with Ministry from the State of Gujarat or any other state for setting up of Mega Food Park project in the country.

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# ANNEXURE REFERRED TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2142 REGARDING "MEGA FOOD PARK SCHEME" ANSWERED ON 09.08.2024

### Details of Mega Food Park projects approved in Gujarat

S. No.	SPV/IA Name			Approval	Project Cost (INR in	of Grant Approved (INR in	Amount of Grant Released (INR in Cr)	Status
1	Gujarat Agro Infrastructure Mega Food Park Pvt Ltd	Gujarat	Surat	22-May- 2014	121.86	50.00	45.00	Operational
2	Fanidhar Mega Food Park Pvt. Ltd.		Mehsana	16-Aug- 2017	151.05	50.00	37.67	Under Implementation
	Total				272.91	100.00	82.67	